

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W. P. (T) No. 1506 of 2020

TATA SKY LIMITED --- --- Petitioner

Versus

The State of Jharkhand & others --- --- Respondents

CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**
Hon'ble Mrs. Justice Anubha Rawat Choudhary

Through Video Conferencing

For the Petitioner : Mr. M.S.Mittal, Sr. Advocate
Mr. Rahul Lamba, Advocate

For the Respondent : Mr. Pyush Chitresh, A.C to A.G

02/07.07.2020

Mr. Madhu Sudan Mittal, learned senior counsel for the petitioner assisted by learned counsel Mr. Rahul Lamba and Mr. Pyush Chitresh A.C to learned Advocate General for the State are present through Video Conferencing.

Learned counsel for the State prays for and is allowed 4 weeks' time to seek instruction and file counter affidavit in the present case.

Let the case be listed along with W.P.(T) No. 1542 of 2020 on 11th August, 2020 as similar issues are involved in that case.

(Aparesh Kumar Singh, J.)

(Anubha Rawat Choudhary, J.)